

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 1104 OF 2017 IN
DFR NO. 3883 OF 2017

Dated: 16th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.... Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant (s) : Ms. Rimali Batra
Ms. Nikita Choukse

Counsel for the Respondent(s) : Ms. Neha Garg
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

ORDER

List this matter on 02.04.2018, as requested.

(S.D. Dubey)
Technical Member
ss/vt

(Justice N.K. Patil)
Judicial Member